

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 584 of 1996

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman

Hon'ble Mr. M.S. Mukherjee, Administrative Member

INDRANI CHATTERJEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr. B.C. Ghosal, counsel
Ms. B. Ghosal, counsel

For the respondents: None

Heard on : 10.5.96

Order on : 10.5.96

O R D E R

A.K. Chatterjee, V.C.

Mr. B.C. Ghosal, counsel along with Ms. B. Ghosal, counsel appears for the applicant and moved this application unlisted. On hearing the counsel for the applicant and on perusal of the application along with the annexures we dispose of the application with a direction upon the respondents, particularly respondent No.2 to dispose of the representation of the applicant dated 19.4.96 at page 59 to 61 of the application within 3 weeks from the date of communication of this order. The applicant shall communicate the copy of the order passed today together with the application and annexures thereto to the respondents. We make no order as to costs.

Archer
MEMBER (A)

A.K. Chatterjee
VICE-CHAIRMAN